## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:4500
ANSWERED ON:22.04.2010
ORDERS FOR AIRCRAFT FROM BOEING COMPANY
Majhi Shri Pradeep Kumar

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government has placed the orders for aircraft to United States Boeing Company;
- (b) if so, whether the schedule for delivery has been revised by the M/s. Boeing Company;
- (c) if so, the details thereof and the reasons therefor;
- (d) the extent to which the cost of the aircraft will increase due to such delay in delivery by the Boeing Company;
- (e) whether Air India has also made any study to assess the impact of delay on their business/planning; and
- (f) if so, the details thereof?

## **Answer**

## MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF CIVIL AVIATION (SHRI PRAFUL PATEL)

- (a), (b) and (c): Yes, Madam. Erstwhile Air India Limited and its subsdiary Air India Charters Limited has placed orders with M/s. Boeing in December, 2005 for purchase of 68 aircraft viz. 8x B777-200LR, 15xB777-300ER, 27xB787-8 and 18xB737-800(for Air India Express) after obtaining approval from the Government. The deliveries of B787-8 aircraft have been delayed by about 30 months due to production problems experienced by Boeing.
- (d):- Only the deferment of the delivery of three B777-300ER aircraft at the request of NACIL will attract additional cost, the extent of which cannot be estimated for the present.
- (e) and (f): The delay to the B787s has compelled NACIL to continue the use of old A310 aircraft which were scheduled for replacement consequent to the induction of the B787s. After merger with erstwhile Indian Airlines, this capacity gap is being further plugged with the use of A319 capacity on some of the markets to support the requirement for capacity.